

श्री म० सा० द्विवेदी : मैं यह जनना चाहता हूँ कि क्या गवर्नमेंट ने डीटैल्स तैयार की हैं क्योंकि वे इस स्टेटमेंट में नहीं दी गई हैं। प्रम्यक्स महोदय, मैं इस स्टेटमेंट को पढ़ कर तैयार हो कर आया हूँ।

प्रम्यक्स महोदय : मिनिस्टर साहब कहते हैं कि यह इन्फॉर्मेशन स्टेटमेंट में है।

श्री म० सा० द्विवेदी : मैं भी सच कहूँ और वह भी सच है। अब आप ही इस बात का निर्णय कीजिए कि क्या यह इनफॉर्मेशन दी गई है।

प्रम्यक्स महोदय : आप मुझे इस बारे में लिख कर दीजिये। मैं बाद में फैसला करूँगा।

Shri S. C. Samanta: When the National Safety Council will be registered and begins to function, may I know whether it will deal with the safety measures in coalmines, railways and airways also?

Shri Jagjivan Ram: It has been stated in the statement itself that it will be for industries other than the coal industry for which a National Safety Council already exists, and for the railways they have their own arrangements. Therefore, it will be for industries other than coalmines and the railways.

#### Closure of Industries due to Shortage of Raw Material

\*156. Shri R. G. Dubey:  
Shri Sidheshwar Prasad:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that the Committee set up by his Ministry has discussed the question about the crisis created by the closure of some of the textile industrial units and also engineering nonferrous metals and electrical industries owing to the paucity of raw materials and shortage of foreign exchange; and

(b) if so, what exact measures his Ministry is contemplating to meet the problem of retrenchment resulting in the unemployment of large section of labour in different industrial units?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. E. Chavan): (a) Yes, Sir.

(b) The Government have made all possible efforts to avoid closure of Industrial units. Textile units which have closed down or are about to close down are taken over, after due investigation, under the Industries (Development & Regulation) Act. In regard to closures caused by shortage of imported raw materials steps have been taken to effect an equitable distribution of scarce raw materials, to formulate import substitution programmes and to expand the indigenous fabrication of machinery and components.

At the recent session of the Standing Labour Committee it was agreed that in cases of closure and mass retrenchment there should be three months' notice to the workers as well as to the Government and that in cases of lay-off one month's notice should be given except where the giving of such notice was not possible owing to exigencies beyond the control of the employer.

Shri R. G. Dubey: May I know if these textile units have been closed due to mismanagement in the units or because of the credit squeeze by the Reserve Bank? What is the extent of unemployment?

Shri D. E. Chavan: It is on account of financial difficulties and also in certain cases because of mismanagement. Unemployment would be about 20,000 workers.

Shri R. G. Dubey: The closure of non-ferrous units leads to unemployment in other sectors of the industry. Is government aware of this and the need to provide the necessary foreign exchange for importing the raw materials? Otherwise, it will create a chain of unemployment.

**Shri D. E. Chavan:** Government is aware of this.

**Shrimati Tarkeshwari Sinha:** May I know whether the government has made any assessment of the man-hours lost and the resources capacity unused and, if so, what is their quantum?

**The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram):** Details have been given that 15 textile mills have been affected by closures affecting 20,000 workers. As far as other units are concerned, we have made arrangements that as soon as an apprehension arises there, they will approach the State Government and the tripartite body set up at the State level also. They will write to the Central Government and the matter will be pursued with the departments concerned here at the Centre to make arrangements for foreign exchange for importing raw materials or providing credit facilities. It has not been possible to anticipate and work out the man-days that will be affected.

**Shri Sham Lal Saraf:** Is the government aware that the handicrafts industry in particular has been hit hard on account of paucity of non-ferrous metals, particularly copper? What steps have been taken to see that these workers get work and also are able to keep up to the commitments of exports from this country to other countries?

**Shri Jagjivan Ram:** Perhaps the hon. Member is aware that government has given advance to the Cottage Industries Board and Handicrafts Board to purchase all the stocks that were ready in Jammu and Kashmir so that the workers may not suffer.

**Shri Sham Lal Saraf:** The question is about raw materials.

**Shri Jagjivan Ram:** Steps have also been taken to provide raw materials for that purpose.

श्री सुश्रीवाम नारायण : जब इंडस्ट्रीज के बंद होने से प्रोडक्शन कम होती

है और इनएम्प्लायमेंट बढ़ती है और चूंकि लोगों की ताकत काम करने के लिये तैयार है, तो अगर कोई टेक्स्टाइल मिलें या दूसरी इंडस्ट्रीज बंद हों तो गवर्नमेंट इमरजेंसी के नाते उनको अपने हाथ में ले कर लोगों को काम देने और प्रोडक्शन बढ़ाने की व्यवस्था क्यों नहीं करती ?

श्री जगजीवन राम : यह भी किया जाता है और टेक्स्टाइल इंडस्ट्री में गवर्नमेंट ने कुछ मिलें ली भी हैं।

**Shri Surendranath Dwivedy:** Is it not a fact that there is a crisis in the textile industry in Coimbatore as a result of which 3500 workers are going to be laid off and a representation has been made to the government to intervene and take over this industry? Has any attention been paid by the Central Government to this issue?

**Shri Jagjivan Ram:** As I said, there was some difficulty in the textile industry, but the position is improving. Wherever it is found that a particular undertaking cannot be run efficiently without government taking it over, advantage is taken of the Industries (Development and Regulation) Act and that industry is taken over by the government for management for a temporary period.

**Shri Dinen Bhattacharya:** Apart from shortage of raw materials, there are some textile factories which have been closed due to reasons of internal quarrels and corruption in the top management of the factories. If so, may I know how many are they and what steps are government going to take to check this corruption in the management of these factories and to take over those concerns?

**Shri Jagjivan Ram:** So far as the Labour Ministry is concerned, our primary concern is to see that the labour is not adversely affected, the benefits for lay-off and retrenchment are paid to them. As far as the other aspect is concerned, the Government

is armed with the Industries (Regulation and Control Act.) and wherever necessary advantage is taken of that Act.

#### WRITTEN ANSWERS TO QUESTIONS

##### Relics of Guru Govind Singh ji

- \*158. Shri Gulshan:  
 Shri Onkar Lal Berwa:  
 Shri Hukam Chand  
 Kachhavalaya:  
 Shri Bibhuti Mishra:  
 Shri K. N. Tiwary:  
 Shri Vishram Prasad:  
 Shri Bhagwat Jha Azad:  
 Shri M. L. Dwivedi:  
 Shri P. C. Borooah:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shrimati Savitri Nigam:  
 Shri Yashpal Singh:  
 Shri Bagri:  
 Dr. Ram Manohar Lohia:  
 Shri Ram Sewak Yadav:  
 Shri Kishen Pattinayak:  
 Shri Murlī Manohar:  
 Shri Ram Harkh Yadav:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of India have received five swords (Shumsheers) of Guru Govind Singh Ji Maharaj from the British Government; and

(b) if so, in which museum Government have kept or propose to keep them so that public could see them?

The Minister of Education (Shri M. C. Chagla): (a) The Government of India have received the Shumsheers of Guru Gobind Singhji Maharaj from Lady Lindsay, direct descendant of the Marquis of Lord Dalhousie.

(b) It has been decided to make a gift of these relics to the Government of Punjab for display in the Punjab Museum.

##### Bonus to Workers under Bonus Act, 1965

\*159. Shri S. M. Banerjee: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that taking

advantage of the Bonus Act, 1965, employers are generally giving only four per cent bonus to the employees; and

(b) if so, the safeguards provided against such action of the employers?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) No such general complaint has been received by the Government of India.

(b) The Act itself provides for the calculation of the bonus payable, settlement of disputes and penalties for breaches of the provisions of the Act.

##### Mizo-tribals returning from East Pakistan

- \*160. Shri P. C. Borooah:  
 Shri Rameshwar Tantia:  
 Shri Himatsingka:  
 Shri Bhagwat Jha Azad:  
 Shri M. L. Dwivedi:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shrimati Savitri Nigam:

Will the Minister of Home Affairs be pleased to state:

(a) whether the gang of Mizo-tribals who had crossed over to East Pakistan, has since returned to Mizo Hill area with arms and military training;

(b) if so, how many of those Mizo-tribals have since returned; and

(c) the steps taken to prevent their hostile and fissiparous activities?

The Deputy Minister in the Ministry of Home Affairs (Shri V. C. Shukla): (a) and (b). Over 200 volunteers of Mizo National Front are believed to have returned from East Pakistan during December, 1965, with arms, after being trained in East Pakistan.

(c) The Government of Assam are keeping a careful watch over the activities of the anti-national elements among the tribals. Security measures have been tightened up and the intelligence machinery has been strengthened. The State Government are considering setting up of more border-posts to facilitate interception of these elements and curb their movements.